

season for working out the additional production over the pre-expansion period for calculating the incentive under the incentive scheme for expansion factories, or (b) they may not claim the early crushing incentive for production during this period, in which case this quantity will be included in the production during the season as usual for determining the additional production over pre-expansion production.

SHRI DAU DAYAL JOSHI (Kota): Mr. Deputy Speaker, Sir, I would like to seek a clarification from the hon. Minister on the statement made by him in the House.

MR. DEPUTY SPEAKER: There is no convention of seeking clarifications in this House. As such, Mr. Joshi, no clarification can be sought in the House after a statement. Please take your seat.

13.14 hrs.

CONSTITUTION (SIXTY-SIXTH AMENDMENT) BILL

[*Translation*]

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL). Mr. Deputy Speaker, Sir, I beg to move*—

"That leave be granted to introduce a Bill further to amend the Constitution of India"

[*English*]

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a

Bill further to amend the Constitution of India."

The Motion was adopted.

[*Translation*]

SHRI DEVI LAL: Mr. Deputy Speaker, Sir, I introduce the Bill

[*English*]

13.15 hrs.

MATTERS UNDER RULE 377

[*English*]

- (i) **Need to nationalise the circus and to provide pension and insurance facilities to circus artistes in the country**

SHRI MULLAPPALLY RAMACHANDRAN (Cannanore): Circus is a traditional performance for which Indian artistes were at one time highly acclaimed. But this art is now slowly dying in our country. This art has a strong base in Tellichery town in Cannanore District of Kerala.

The performance achieved by some of our artistes is indeed stupendous. But rarely do they receive due recognition. Running and maintaining circus is also becoming increasingly expensive for the owners in spite of the concessions in transport charges and rents etc. granted by the Central Government.

I request the Government to come forward and nationalise the circus so that the art can be saved from degenerating. I also request the Government to study the pathetic condition of circus artistes and to provide pension and insurance facilities to them.